

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3932
ANSWERED ON:19.12.2011
EXPORT OF MEAT
Agarwal Shri Rajendra

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there is any policy for export of meat and to monitor and conduct inspections to ensure compliance of the prescribed norms in processing of such meat by Agricultural and Processed Food Products Export Development Authority (APEDA);
- (b) if so, the details thereof;
- (c) whether there is any mechanism requiring standardizing of the sources from where these meat products are obtained for the export purposes;
- (d) if so, the details thereof; and
- (e) whether there have been instances of violations of the prescribed norms during each of the last three years alongwith the action taken by the Government in the matter?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) Yes, Madam.

(b) The DGFT had notified meat export policy through Notification No.12/(2004-2009)dated 12th December,2004 and subsequently through Notification No. 82(RE-2010)/2009-2004 dated 31st October, 2011. There is a procedure by APEDA for grant of registration certificate to abattoirs/meat processing plants after due inspection carried out by a Plant Registration Committee.

(c) & (d) Yes, Madam. As per the DGFT notification dated 31st Oct. 2011, Meat and meat products are allowed subject to the exporter furnishing a declaration, attached with copies of valid APEDA Plant Registration Certificate(s) to the customs at the time of exports that the above items have been obtained/sourced from an APEDA registered abattoir or from APEDA registered meat processing plant which sources raw material exclusively from APEDA registered integrated abattoir/abattoir.

(e) No, Madam. However, a complaint was received from All India Meat & Livestock Exporters Association (AIMLA) that some exporters were exporting meat products without getting their plant registered with APEDA. APEDA took up an exercise to contain such practice and bring those plants under the ambit of APEDA registration. The process of inspection as per the requirement was carried out by APEDA and some more processing plants were registered with APEDA. As on date, there are 74 registered meat processing plants and 32 approved integrated abattoirs-cum-meat processing plants with APEDA for export of meat and meat products.